

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

R.A. No.176/2003  
M.A. No.1351/2003  
IN  
O.A. No.732/2002

New Delhi, this the 1st day of July, 2004

HON'BLE SHRI SHANKER RAJU, JUDICIAL MEMBER  
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Ram Kishan  
S/o Shri Sukh Ram,  
H 519 Kali Bari Marg,  
New Delhi.

....Applicant

(By Advocate : Shri D.C. Attri)

Versus

Chief Controllers of Accounts and others  
Ministry of Urban Development  
Nirman Bhawan,  
New Delhi and others

....Respondents

(By Advocate : Shri M.M. Sudan)

ORDER (ORAL)

SHRI SHANKER RAJU, JUDICIAL MEMBER:

Learned counsel seeks permission to withdraw  
the present Review Application with liberty to pursue  
his remedy in appropriate forum. Allowed.

2. RA is dismissed as withdrawn with the  
aforesaid liberty in accordance with law.

  
(R.K. UPADHYAYA)

ADMINISTRATIVE MEMBER

  
(SHANKER RAJU)  
JUDICIAL MEMBER

/ravi/

(P)

RA No.176/2003 & MA No.1351/2003 in OA No.732/2002

Review Application No.176/2003 seeks a review of an order passed on 20.12.2002 in OA No.732/2002 by the Bench comprising Hon'ble Mrs. Lakshmi Swaminathan, Vice-Chairman (J) and Hon'ble Mr. S.K.Malhotra, Member (A). List the same before a Bench presided over by Hon'ble Mrs. Lakshmi Swaminathan, Vic-Chairman (J). With Hn's Sh. Upadhyaya (A)

18 Ag

Chairman  
10.07.2003

PRINCIPAL REGISTRAR

11/7/03  
D.K.J  
V.19/7/03  
11/7/03

Spelling

1. The R.A. 176/2003 in OA 732/2002 is for review of orders dated 20.12.2002 in OA 732/2002 passed by Hon'ble V.C.(J) and Mr. S.K. Malhotra(M(A)). However, the copy of orders dated 26.4.03 in OA 10117/2003 has been annexed inadvertently with the R.A. by the Counsel and the mistake slipped undetected at scrutiny stage.

2. Their Lordships may kindly see the orders dated 20.12.2002 in OA 732/2002 in original part of the case placed below.

Inconvenience caused is sincerely regretted.

Balbir Singh  
11/7/03

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In view of Hon'ble Chairman's order dated 10.7.2003, RA. may be listed in Court II before that Bench on

21/8

Principal Registrar

18 Ag